

Annex I
(See para 12)

Format of Negotiable Certificate of Deposit (CD)

Name of the Bank / Institution

No.

Rs. _____

Dated _____

NEGOTIABLE CERTIFICATE OF DEPOSIT

_____ months / days after the date hereof, _____ <Name of the Bank / Institution> _____, at _____ <name of the place> _____, hereby promise to pay to _____ <name of the depositor> _____ or order the sum of Rupees _____ <in words> _____ only, upon presentation and surrender of this instrument at the said place, for deposit received.

For _____ <Name of the institution> _____

Date of maturity _____ without days of grace.

Instructions	Endorsements	Date
1.	1.	
	2.	
	3.	
	4.	
	5.	